

National Company Law Tribunal

Allahabad Bench

CA NO.33/ALD/2017

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

NAME OF THE COMPANY: Alpine Vacation Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: U/S 230-232 of the Companies Act 2013


<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Rahul Agrawal	Advocate	Petitioner	Rahul Agrawal
<u>2.</u>				

**Order dated 11.04.2017 CA 33/ALD/2017 ALPINE VACATION PVT. LTD
& ORS**

Shri Rahul Agrawal Advocate Represents the Petitioner company.
Argument in respect of 1st motion petition are heard. The order is
reserved.

The matter be listed on 13.04.2017 post Lunch.

Date-11.04.2017


Shri.H.P. Chaturvedi (Member Judicial)